

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

Civil Appeal No(s). 1563/2007

CELLULAR OPERATORS ASSCN. OF INDIA & ORS

Appellant(s)

VERSUS

TELECOM REGULATORY AUTHY.OF INDIA & ORS.

Respondent(s)

(with appln. (s) for stay)

Date : 09/10/2014 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA
HON'BLE MR. JUSTICE PRAFULLA CHANDRA PANT

For Appellant(s)

Mr. Amarendra Sharan, Sr. Adv.
Mr. Navin Chawla, Adv.
Mr. Arpit Maheshwari, Adv.
Ms. Aprajita, Adv.

For Respondent(s)

Ms. Pinky Anand, ASG
Ms. Maneesha Dhir, Adv.
Mr. K.P.S. Kohli, Adv.
Mr. Prashant Jain, Adv.
Mr. Gagan Gupta, Adv.Mr. Sanjay Kapur, Adv.
Ms. Lekha Vishwanath, Adv.Mr. Mohit Paul, Adv.
Mr. Amit Bansal, Adv.Mr. Gaurav Goyal, Adv.
Ms. Madhu Sikri, Adv.UPON hearing the counsel the Court made the following
O R D E RHeard the learned counsel for the parties.
Arguments concluded.

Signature Not Verified

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Judgment is reserved.

Rajni Mukhi
Date: 2014.10.11
11:40:48 IST
Reason:(Rajni Mukhi)
Sr. P.A.(Suman Jain)
Court Master